

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/2295(CHE)/2023

PETITION NUMBER : CP/IB/1048/2019

NAME OF THE APPLICANT : T Rajasekaran M/s Victory Vision Home
Appliances Pvt Ltd

NAME OF THE RESPONDENT(S) : Regional Transport Officer, Poonamallee
& Anr

UNDER SECTION : Sec 60(5) of IBC, 2016 & Rule 11 of NCLT
Rules, 2016

ORDER

Ld. Counsel Mr. Ashlyn Christo for the Applicant. Ld. Counsel
Mr. K.K. Murraltharan for the Respondent No.2.

In this case Counsel for R2 stated that the matter is settled and the Applicant has
no information on that. The Respondent counsel No.2 is directed to file a memo
within 3 weeks. R1 has not been represented and the **the matters are posted
for hearing on 12.07.2024.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk